

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 30.06.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 21/BB/ 17	-	Hearing	Rule 7 of IB	Aegan Batteries Pvt.Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1)	S. PEER MOHAMED 9350970806	Counsel for Applicant/Petitioner	
2)	RAJESHI S. ADVOCATE 8123976974	Respondent Secured Creditor	

Counsel for petitioners is present. Counsel for Bank is also present. He has also filed objections on behalf of State Bank of India, the creditor of the petitioner company.

The matter is listed for hearing both sides on 10.07.2017.


MEMBER (J)


MEMBER (T)